

ITEM NO.35

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.8359/2022

(Arising out of impugned final judgment and order dated 26-04-2022 in WPA(P) No.91/2022 passed by the High Court at Calcutta)

WEST BENGAL STATE ELECTION COMMISSION & ANR.

Petitioner(s)

VERSUS

SOUMENDU ADHIKARI & ORS.

Respondent(s)

(With IA No.67538/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 05-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Rakesh Dwivedi, Sr. Adv.  
Mr. Jaideep Gupta, Sr. Adv.  
Mr. Kunal Chatterji, AOR  
Ms. Maitrayee Banerjee, Adv.  
Mr. Rohit Bansal, Adv.  
Ms. Kshitij Singh, Adv.

For Respondent(s) Mr. P.S. Patwalia, Sr. Adv.  
Mr. Nirnimesh Dube, AOR  
Ms. Bansuri Swaraj, Adv.  
Mr. Siddhesh Kotwal, Adv.  
Ms. Ana Upadhyay, Adv.  
Ms. Manya Hasija, Adv.  
Ms. Harshika Verma, Adv.  
Mr. Nihar Dharmadhikari, Adv.

**Ms. Sampriti Baksi, Adv.**

**Mr. Sunil Fernandes, Adv.**

**Mr. Srisatya Mohanty, Adv.**

**Mr. Sanjeev Kaushik, Adv.**

**Ms. Mantika Haryani, Adv.**

**Mr. Shreyas Awasthi, Adv.**

**Mr. Himanshu Chakravarty, Adv.**

**Mr. Divyansh Tiwari, Adv.**

**Ms. Ripul Swati Kumari, Adv.**

**Mr. Bhanu Mishra, Adv.**

**Ms. Muskan Surana, Adv.**

**Ms. Astha Sharma, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 List the Special Leave Petition on a non-miscellaneous day on 11 July 2023.

**(CHETAN KUMAR)  
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)  
Assistant Registrar**